

**Central Administrative Tribunal
Principal Bench
New Delhi**

**OA No.361/2016
MA No.345/2016**

New Delhi, this the 16th day of November, 2017

**Hon'ble Mr. Raj Vir Sharma, Member (J)
Hon'ble Ms. Praveen Mahajan, Member (A)**

1. Ms. Pushpa
35 years (unemployed)
W/o Shri Ajay Singh Yadav
R/o 187, Todarmal Colony
Najafgarh, New Delhi – 110 043.

2. Ms. Rekha Yadav
32 years (unemployed)
D/o Shri Ramdas Yadav
Vill & PO : Daulatpur
New Delhi – 110 043. Applicants

(By Advocate:Shri A.K.Trivedi)

Versus

1. Government of NCT of Delhi
Through its Chief Secretary
New Secretariat, New Delhi.

2. The Secretary
Delhi Subordinate Services
Selection Board
FC-18, Institutional Area
Karkardooma, Delhi – 110 092.

3. The Director of Education
Govt. of NCT of Delhi
Old Secretariat, Delhi – 54.

4. The Director (Local Bodies)
9th Level, Delhi Sachivalaya
New Delhi – 110 002. Respondents.

(By Advocate:Ms. Neetu Mishra for Ms. Rashmi Chopra)

ORDER (ORAL)**Hon'ble Mr. Raj Vir Sharma, Member (J)**

At the very outset, Shri A.K.Trivedi, learned counsel for the applicant submitted that appointment has been given to applicant and this OA has become infructuous. Therefore, the OA is dismissed as infructuous.

**(Praveen Mahajan)
Member (A)**

**(Raj Vir Sharma)
Member (J)**

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